

SPECIAL BENCH ITEM NO. 114

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No. 241/2018, CA No. 242/2018, CA No. 101/2019 IN CP (IB) No.
191/ALD/2017**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	PUNJAB NATIONAL BANK V/S M/S SAVARIA ROLLER FLOUR MILLS PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Babita Jain, Adv.

: For the Applicant in CA No. 241/2018, CA No. 242/2018 & CA No. 101/2019

Sh. Sarvesh Tiwari, Adv.

: For the Respondent in CA No. 241/2018, CA No. 242/2018 & CA No. 101/2019

ORDER

CA No. 241/2018, CA No. 242/2018, CA No. 101/2019

Ld. Counsel for the parties present.

At request, let the matter be adjourned to 29th March, 2023.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

13th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*